

**OFFICE OF THE DISTRICT & SESSIONS JUDGE
NORTH-WEST DISTRICT :: ROHINI COURT, DELHI**

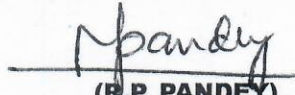
ORDER

Pursuant to the directions contained in Office 159/RG/DHC/2020 dated 25.03.2020 of Hon'ble High Court of Delhi and in continuation to this Office Order No. 12364-12409/F2(9)/Judl./NW/RC/2020 dated 23.03.2020 in light of the directions contained in Order No. 373/Estt./E-1/DHC dated 23.03.2020 of Hon'ble High Court of Delhi, **Ms. Geeta Manocha AO(J), (Mob.: 9650132255)** appointed by O/o Ld. District & Sessions Judge (Hqs.), Delhi is hereby further directed to attend all the telephonic calls of Advocates/Litigants enquiring the matter to be listed on the particular day being extremely urgent in nature. If Ms. Geeta Manocha is satisfied that the matter is extremely urgent and requires an urgent hearing, then she will contact the Duty Judge of that particular day, according to the following duty roster effective from 5th April 2020 to 15th April 2020:-

S.No	Name of Judicial Officers	Designation	Date of Duty
1.	Ms. Kiran Gupta	ASJ-03	07/04/20
2.	Sh. Devender Kumar Garg	ADJ-03	08/04/20
3.	Sh. Ajay Pandey	ADJ-02	09/04/20
4.	Sh. Rakesh Kumar-IV	ASJ-02	13/04/20
5.	Sh. Sanjay Jindal	ADJ-04	14/04/20
6.	Sh. Bhupinder Singh	ASJ-1	15/04/20

(05.04.2020, 06.04.2020, 10.04.2020, 11.04.2020, 12.04.2020 are holidays being Sunday, Mahavir Jayanti, Good Friday, Second Saturday and Sunday respectively).

- Note:**
1. The undersigned shall be available on *all the above said dates* for administrative work.
 2. *The Judicial Officer shall deal only matters which requires an urgent hearing, urgent stay matters, urgent matters of civil/criminal jurisdiction, urgent matters under Rent Control Act and Bail Applications.*
 3. *All the Advocates seeking urgent hearing in the matters are requested to call Ms. Geeta Manocha, A.O. (J) before 10:30 AM and upon receipt of the call she will immediately contact the Duty Judge appointed for that particular day so that the Duty Judge shall reach as soon as possible to his/her court room. The Judicial Officer/Duty Judge shall be assisted by his/her own staff and inform their staff to remain present by that particular time (there is no AO(J) posted in the district except the Sr. AO(J) Sh. Ramesh Kumar Sethia who is due to retire on 31.03.2020)*
 4. *The Judicial Officer available on the day mentioned against his name shall act as officiating District & Sessions Judge on that particular day and shall also look after the Administrative work of the North-West District. However any correspondence with the Hon'ble High Court of Delhi and other Ld. District & Sessions Judge(s) shall be made only with the prior telephonic concurrence of the undersigned.*
 5. *The above named Duty Judge(s) shall hold the court in their respective court rooms on the date of duty.*
 6. *It is further ordered that all the Judicial Officers posted in North-West District shall not leave the station under any circumstances and they shall always be available on call and would be deemed to be on duty. In case of any urgency the undersigned may call upon them to report back for duty immediately.*
 6. **Ms. Sarita Kumari A.O(J). (Mob.: 9818464529) shall work as link of Ms. Geeta Manocha A.O(J)**


(R.P. PANDEY)
DISTRICT & SESSIONS JUDGE (N-W)
ROHINI COURT COMPLEX, DELHI

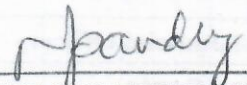
No. 12773-12833 F2(9)/Judl./N-W/RC/2020

Dated: 25-03-2020


Copy forwarded for information & necessary action to :

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judge, (HQ) Delhi.
3. The Ld. District & Sessions Judge, (North), Delhi
4. The Chief Metropolitan Magistrate (North & North-West), Rohini Courts, Delhi.
5. The Senior Civil Judge (North & North-West), Rohini Courts, Delhi.
6. The Administrative Civil Judge (North & North-West), Rohini Courts, Delhi.
7. The Judicial Officers concerned.
8. The Chief Public Prosecutor, N-W District, Rohini Courts, Delhi
9. The Officer In-Charge/Controlling officer, Pool Car, Rohini Courts, Delhi.
10. The Honorary Secretary, RCBA, Rohini Courts, Delhi.
11. DDO Accounts Branch, North-West, Rohini Courts, Delhi.
12. The Commissioner of Police, ITO, Police Headquarter, Delhi
13. The Deputy Commissioner of Police (Rohini).

- 14. The Deputy Commissioner of Police (North-West).
- 15. The Deputy Commissioner of Police (Outer-North)
- 16. All AOJs/ Branch In-Charge of North-West District, Rohini Courts, Delhi.
- 17. The Concerned A.O.(J) for compliance.
- 18. AOJ/Branch In-Charge, Filling Section, Rohini Courts, Delhi.
- 19. Dealing Clerk, Facilitation Centre, Rohini Court, Delhi.
- 20. The Website, North-West District, Rohini Court, Delhi
- 20. The Website Committee (Hindi & English) Tis Hazari Courts, Delhi
- 21. PS to the undersigned.
- 22. Reader to the undersigned.
- 23. The In-Charge Caretaking Branch, Rohini Courts, Delhi.
- 24. Branch In-Charge, R&I for uploading on Layers.


DISTRICT & SESSIONS JUDGE (N-W)
ROHINI COURT COMPLEX, DELHI

Sl. No.	Name	Designation
1	Dr. J. Pandey	District & Sessions Judge (N-W)
2	Dr. J. Pandey	District & Sessions Judge (N-W)
3	Dr. J. Pandey	District & Sessions Judge (N-W)
4	Dr. J. Pandey	District & Sessions Judge (N-W)
5	Dr. J. Pandey	District & Sessions Judge (N-W)
6	Dr. J. Pandey	District & Sessions Judge (N-W)
7	Dr. J. Pandey	District & Sessions Judge (N-W)
8	Dr. J. Pandey	District & Sessions Judge (N-W)
9	Dr. J. Pandey	District & Sessions Judge (N-W)
10	Dr. J. Pandey	District & Sessions Judge (N-W)


 DISTRICT & SESSIONS JUDGE (N-W)
 ROHINI COURT COMPLEX, DELHI